

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No. 08 / (MAH)/2014

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07 / 04 / 2017

NAME OF THE PARTIES: M/s. Mr. Ajay Tajpuria v/s. Goel Ganga Infrastructure Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Tejal Patankar for Kanga and Co, Advocates and Solicitors	Advocates for Petitioner	Tejal. 07/04/17
2.	Deepak D. Deshpande	Advocate for Respondents	Deepak 07/04/2017

Order

TCP No. 08/397-398/NCLT/MB/MAH/2014

At request, three weeks' time for filing rejoinder and three weeks' time to
file sur-rejoinder is given.

List this matter on 19.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)